

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17, IA 159/17 & IA 164/17 in CP(IB) No.66/ BB/ 2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

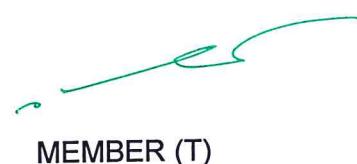
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. C. THIRUVENGADAN MANIK B T MUDRAH. M.	Advocate for Respondent	 
2.	SHARAN A KUKREJA VARDAAN AHLUWALIA ANIMESH BISHT	FOR APPLICANT (ADVOCATES)	
3.	Graveen Singh Grewal	Impairly applicat	

Counsel for petitioner is present. Counsel for respondents is present. IA No. 159/2017 and 164/2017 are listed today. Counsel has filed rejoinder in IA No.164/17.

We have heard in part the counsel for Respondents/Corporate debtor.

For continuation, list it on 29.11.2017 at 3.00 p.m.


MEMBER (J)


MEMBER (T)